

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

20. IA 2936/2021 In C.P.(IB)/1686(MB)/2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 06.09.2023**

NAME OF THE PARTIES: - Manoj Kumar Agarawal
V/s
The Rubber Products Ltd.

Section: 33(1) U/s 10 of Insolvency and Bankruptcy Code, 2016

ORDER

None appeared on either side. List this matter on **17.10.2023**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)